

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-2231/2016

New Delhi, this the 15th day of May, 2019

Hon'ble Sh. S.N. Terdal, Member(J)
Hon'ble Sh. A.K. Bishnoi, Member(A)

Kuldeep, Aged -23 years,
S/o Sh. Ranbir Singh,
R/o Vill. Dawla, Post Dawla,
Tesh. & Distt. Jajjar (Haryana) ... Applicant

(through Sh. Yogesh Sharma)

Versus

1. Staff Selection Commission,
Through its' Secretary,
CGO Complex, Lodhi Road, New Delhi.
2. Regional Director (NR),
Staff Selection Commission,
CGO Complex, Lodi Road, New Delhi. ... Respondents

(through Sh. Krishna Kumar)

ORDER(ORAL)

Hon'ble Sh. S.N. Terdal, Member (J)

Learned counsel for the applicant submits that he wishes to withdraw the OA. The OA is, accordingly, dismissed as withdrawn.

(A.K. Bishnoi)
Member(A)

(S.N. Terdal)
Member(J)

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